

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kauder and others	
Sub Matter: MISC APPLN SC/0100158/2020				
<u>HEARING</u>				
2	CRI BAIL APPLN	101923/2020	Wasim Nisar Ahmed Shah - Applicant. Vs State - Shivaji Nagar Police Station - Respondent.	Afshan Goghari.
3	ABA	101153/2020	Girish Gopaldas Pherwani And 4 Others Vs State Chembur Police Station	D G Gujral
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
<u>EVIDENCE</u>				
5	SESSIONS CASE	100641/2015	The State of V.B.Nagar Police Station. Vs Nitin Dagadu Tatkare	
6	SESSIONS CASE	100294/2016	THE STATE OF SANTACRUZ POLICE STATION. Vs ARVIND BHAILAL SOLANKI	
<u>CHARGE</u>				
7	SESSIONS CASE	100025/2018	The State of Chembur Police Station Vs Santosh Sadashiv Nagare	
8	SESSIONS CASE	1000417/2018	State of Maharashtra of Police - Shivaji Park Police Station Vs Arun Kesardev Thakur	z
9	SESSIONS CASE	1000419/2018	The State of Maharashtra - Chembur Police Station Vs Prabhu Kunjil Yadav and Others	z

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100245/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Mehatab Abrar Ahmed	APP
11	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
12	SESSIONS CASE	100477/2019	The State of Maharashtra - Chembur Police Station Vs Kameshwar Sohar Yadav and Ors. 01	APP
13	SESSIONS CASE	100870/2019	The State of Maharashtra - Mahim Police Station Vs Akbar Hussain Sayyad	APP
<u>ORDER EXH.</u>				
14	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<u>APPEARANCE</u>				
15	SESSIONS CASE	100616/2019	The State of Maharashtra - Khar Police Station Vs Ubed Umar Shaikh	APP
16	SESSIONS CASE	100973/2019	The State of Maharashtra - Chunabhatti Police Station Vs Shivkailash Ramlakhan Dubey	APP
17	SESSIONS CASE	101505/2019	State of Maharashtra -Deonar P. Stn. Vs Sonu Bhagwan Mairal	APP
18	SESSIONS CASE	100289/2020	The State of Maharashtra - Tilak Nagar Police Station Vs Satish Vishwambhar Vaidya	APP
<u>REPORT</u>				
19	SESSIONS CASE	100572/2006	The State of Maharashtra Vs Premji Ratanshi Koli	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	100185/2010	State Pantnagar P. Stn. Vs Chand Badshah Aziz Khan 4 Ors.	
21	SESSIONS CASE	100444/2002	State of Maharashtra Vs Santosh Ramnath Shetty and ors	
22	SESSIONS CASE	100849/2002	The State of Maharashtra Malvani Police stn. Vs Akram @ Akhtar Rustam Khan	APP
23	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP Khan Abdul Wahab
(Main Matter SESSIONS CASE/0100520/2014)				
24	ABA	101158/2020	Jayendra Manohar Patil And 3 Others Vs State of Govandi Police Station	Vijay P Agale
<u>DORMANT FILE</u>				
25	SESSIONS CASE	100230/2000	State of Maharashtra Vs Nnasir Ahmed Mohd.Ahmed @ Mister India	APP
26	SESSIONS CASE	100446/2001	StatePdhone police stn. Vs Manohar Muttu Harijan @ Arjun 1	
27	SESSIONS CASE	100258/2001	BYCULLA POLICE STATION Vs Sunil Ramdas Kakade	APP PANJWANI
28	SESSIONS CASE	100504/2001	The State Vs Jagjeetsingh S. Arora 4 Ors.	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100383/2016	THE STATE OF KANJUR MARG POLICE STATION. Vs NAVIN PANDIT CHINTALE	
<u>HEARING</u>				
2	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
3	M A IN ABA	100257/2020	Sukhjendra Kumar Arora Vs The State of Gowandi Police Station, Mumbai	Anandini Fernandes
<u>DEFENCE EVIDENCE</u>				
4	SESSIONS CASE	100598/2013	The State CuffeParade P.S Vs Sanjay Ramsevak Mourya	
<u>EVIDENCE PART HEARD</u>				
5	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
6	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
<u>EVIDENCE</u>				
7	SESSIONS CASE	100946/2015	The State of Colaba Police Station Vs SAMEER MAHENDRA SAWANT.	
8	SESSIONS CASE	100970/2015	The State of Ghatkoper Police Station. Vs MANISH @ MRUDUL RAJENDRAKUMAR VAISHNAV.	
9	SESSIONS CASE	100484/2016	THE STATE OF PYDHONIE POLICE STATION. Vs SHEBAZ NADIR KHAN	

CHARGE

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	1000504/2018	The State of Sewree Police Station Vs Bilal Kareem Shaikh	PP
11	SESSIONS CASE	100764/2018	The State of Vinoba Bhawe Nagar Police Station Vs Suraj Trinath Panigrahi	APP
12	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP
13	SESSIONS CASE	100645/2019	The State of Maharashtra - Nehrunagar Police station Vs Rehan Abdul Rashid Qureshi	PP
14	SESSIONS CASE	100646/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rehan Abdul Rashid Qureshi	PP
15	SESSIONS CASE	101450/2019	State of Maharashtra -Sion Police Station Vs Deepak Annappa Kunchikurve	APP
<u>COMPLIANCE</u>				
16	SESSIONS CASE	100214/2014	The State Dharavi P.S Vs Mohd. Amrullah Abbusama Khan 2. Rajesh Ramujagir Lodhi	
<u>REPLY/SAY</u>				
17	ABA	101056/2020	Kuldeep Madhukar Sawant Vs The State Of Nehru Nagar Police Station	Ramji B Gupta
<u>APPEARANCE</u>				
18	SESSIONS CASE	100176/2020	The State of Maharashtra - Mulund Police Station Vs Min Krushna Giri	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
19	CRI BAIL APPLN	101903/2020	Nikhil Shankar Jadhav - Applicant. Vs State - R.C.F. Police Station - Respondent.	Ganesh R. Iyer.
<u>REPORT</u>				
20	SESSIONS CASE	100489/2006	The State of Maharashtra Vs Sau. Jayanti Madhu Mandal D.F. 2	APP
21	SESSIONS CASE	100860/2007	State Vs Vishnu @ Shrinivas Timme Gauda	DGP
22	SESSIONS CASE	100683/2011	The State - Kherwadi P. Stn. Vs Vishal Nashila Singh	
23	SESSIONS CASE	100424/2014	The State of Maharashtra D.B. Marg P. Stn. Vs Vijay Triloki Paswan	
<u>DORMANT FILE</u>				
24	SESSIONS CASE	100769/2001	The State Vs Sharif Nazeer Khan	
25	SESSIONS CASE	100051/2002	The State Vs Amar Ramchandra Pandey 4 ors.	
26	SESSIONS CASE	100950/2002	State Vs Natraj @ Nagraj Shanugam Gauda	DGP
27	SESSIONS CASE	100132/2003	Shivaji Nagar P.Stn. Vs Kamar Ahmed Mohd. Sai Pathan	Public Prosecutor -----
<u>CROSS-EXAMINATION</u>				
28	SESSIONS CASE	100054/2016	THE STATE OF MATUNGA POLICE STATION. Vs SHANKAR PANDURANG PAWAR	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SESSIONS CASE	100391/2008	State of Maharashtra Vs Daulatsingh Kisansingh Bhati	
<u>STATEMENT US 313 CR.P.C.</u>				
2	SESSIONS CASE	100005/2013	Trombay Police station Vs Pappu Kalu Lodhya and Anr	
<u>EVIDENCE PART HEARD</u>				
3	SESSIONS CASE	100788/2012	The State S.S.Branch Vs 1. Amit Pawar 2. Rajesh Parshuram Rajput	
(Main Matter SESSIONS CASE/0100506/2012)				
<u>EVIDENCE</u>				
4	SESSIONS CASE	100709/2015	The State of Mankhurd Police Station Vs Mukesh Bapu Kange	
5	SESSIONS CASE	100689/2016	ANTOP HILL POLICE STATION. Vs NARENDRA PRABHUNATH SHUKLA	
<u>CHARGE</u>				
6	SESSIONS CASE	100538/2015	The State of Amboli Polie Station Vs Haris Khan @ Hitendra Chimanlal Panchal	
7	SESSIONS CASE	100114/2018	The State of Worli Police Station Vs Mohan Venkat Reddy	
8	SESSIONS CASE	100349/2018	The State of Shivaji Nagar Police Station Vs Mohd. Ashraf Mohd. Varis Ansari	z
9	SESSIONS CASE	100122/2019	The State of Maharashtra- Pydhonie P. Stn. Vs Israr Khan @ Allabaksh Gauspir and Ors.02	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100280/2019	State of Maharashtra - Khar P. Stn. Vs Kiran Gabriel Bandi	PP
11	SESSIONS CASE	101232/2019	The State of Maharashtra - Vakola Police Station Vs Ganesh Ravikant Nagarkar	APP
12	SESSIONS CASE	102089/2019	The State of Maharashtra - Kurla Police Station Vs Sagir Sabir Khan	APP
<u>REPLY/SAY</u>				
13	M A IN ABA	100028/2020	Nikhat Anwar Qureshi Vs State Chunabhatti Police Station	Heena Mushtaq Ahmed
<u>APPEARANCE</u>				
14	SESSIONS CASE	101383/2019	The State of Maharashtra - Byculla Police Station Vs Amit Jyotiram Salunkhe	APP
15	SESSIONS CASE	100242/2020	The State of Maharashtra - Santacruz Police Station Vs Tahir Ali Khan	APP
16	SESSIONS CASE	100303/2020	The State of Maharashtra - Bandra Police Station Vs Shahnawaz Gulam Choratlwala	APP
<u>REPORT</u>				
17	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey PP
<u>DORMANT FILE</u>				
18	SESSIONS CASE	100141/2001	The State Vs Raju Devappa Bender	APP
19	SESSIONS CASE	100494/2003	State Vs Gopinath Shridharan Kayla	D.G.P. Desai

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	100539/2005	The State Sewree PS Vs Mohd. Haroon Mohd. Yasin Khan	
21	SESSIONS CASE	100513/2006	State of Maharashtra Vs Mohd. Nasir Farukh Shaikh @ Faizal Ansari	
22	SESSIONS CASE	100389/2003	MIDC Police Stn Vs Nafiz @ Bobby Nazir Ahmed Sayyed and ors	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100572/2018	Arun Sona Sathe@BA-1668-- 8-Aplnt. Vs State of Maharashtra-Pant Nagar P. Stn.-Respdt.	Viraj V. Kadam
<u>HEARING</u>				
2	ABA	100960/2020	Nandini Hitesh Khilnani Vs The State of Maharashtra Khar P.stn.	Kanchan S.Chandak
3	ABA	100998/2020	Neha Prakash Khilnani Vs The State - Khar Police Station, Mumbai	Sameer P Nangre
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100228/2013	The State Shivaji Nager P.S Vs Sanaulla @ Kallu Dadhi Hafijulla Sayyed	
<u>EVIDENCE</u>				
5	SESSIONS CASE	100380/2016	THE STATE OF MULUND POLICE STATION. Vs UMESH SURESH MANDAVKAR	
6	SESSIONS CASE	100510/2017	The State of V.P.Road Police Station Vs Vivek Hiralal Sawani	
<u>CHARGE</u>				
7	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
8	SESSIONS CASE	100332/2019	The State of Maharashtra - Mulund Police Station Vs Lalchand Sirumal Bhojwani	APP
9	SESSIONS CASE	100252/2020	The Sate of Maharashtra - N.M Joshi Marg Police Station Vs Mahesh Pundalik Pisal and others 02	APP
<u>APPEARANCE</u>				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	101649/2019	The State of Maharashtra - Shivaji Park Police Station Vs Rohit Sakharam Vairagal	APP
11	SESSIONS CASE	100121/2020	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Suman Sanjay Singh	APP
12	SESSIONS CASE	100434/2020	The State of Maharashtra - Navghar Police Station Vs Jitesh Pragji Rawatka	APP
13	CRI BAIL APPLN	101934/2020	Akbari Abdul Samad Dawre - Applicant. Vs State - Trombay Police Station - Respondent.	M.k.gupta
REPORT				
14	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
DORMANT FILE				
15	SESSIONS CASE	100970/2002	State of Maharashtra Vs Khalil Ahmad Shakil Ahmad Shaikh and 3 ors	
16	SESSIONS CASE	100465/2001	The State of Maharashtra Byculla police stn. Vs Sunil Ramdas Kakade	
17	SESSIONS CASE	100537/2006	Mangal Budhram Yadav Vs Mamruddin Mustafa Khan	
18	SESSIONS CASE	100794/2002	THE STATE OF MAHARASHTRA RANPISE Vs IQRAR SHAIKH ABDUL REHMAN SHAIKH	
19	SESSIONS CASE	100961/2002	The state of Maharashtra Sakinaka Police stn. Vs Prakash Suresh Yadav	APP

CROSS-EXAMINATION

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	100333/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs HASAN ANWAR ALI SHAIKH AND ORS.3	
Sub Matter: SESSIONS CASE/0100113/2017				
21	SESSIONS CASE	100113/2017	NIRMAL NAGAR POLICE STATION. Vs SIKANDAR SAID BEG	
(Main Matter SESSIONS CASE/0100333/2016)				
22	SESSIONS CASE	100291/2017	NIRMAL NAGAR POLICE STATION Vs SHABREJ @ TINNU ZULFEKAR SHAIKH (RETIWALA) AND ORS.03	
23	SESSIONS CASE	100498/2017	The State Nirmal Nagar Police Station Vs Aasif @ Chadda Mohd. Meera Shaikh	
24	SESSIONS CASE	100075/2019	The State of Nirmal Nagar Police Station Vs Raffiq Ahamad Shaikh	APP
25	SESSIONS CASE	101657/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Arshad Hidayat Hussain Shaikh	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	100350/2015	The State Powai Police Station Vs Shivkumar Ankush Gaikwad	
2	SESSIONS CASE	100626/2015	The State of Worli Police Station Vs Chandu @ Ketan @ Kondiba Ganpat Gurakhe	
3	SESSIONS CASE	100437/2017	GHATKOPER POLICE STATION. Vs AKHTAR ALI CHHOTELAL WALDUKI SHAIKH	
<u>EVIDENCE</u>				
4	SESSIONS CASE	100843/2015	The State - VB Nagar P.S. Vs DILIP HIRALAL KIRAN	
5	SESSIONS CASE	100850/2016	TROMBAY POLICE STATION. Vs MANISH SADASHIV SHINDE	
<u>CHARGE</u>				
6	SESSIONS CASE	100602/2015	State - Parksite P.Stn. Vs Ravikumar Prannath Nishad	
7	SESSIONS CASE	100241/2018	The State of Pydhonie Police Station Vs Usman Husein Shaikh	
8	SESSIONS CASE	100283/2018	The State of Maharashtra-Antop Hill P. Stn. Vs Dhananjay Kumar Omkarnath Mishra-	
9	SESSIONS CASE	100317/2019	The State of Maharashtra - Parksite Police Station Vs Samir @ Samiullah Baksullah Salmani	APP
10	SESSIONS CASE	100997/2019	The State of Maharashtra - Park Site Police Station Vs Suraj Prannath Nishad and Ors. 01	APP

APPEARANCE

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100256/2020	The State of Maharashtra - Mahim Police Station Vs Mohammad Shakil Abdul Karim Shaikh and other 01	APP
<u>SAYHEARING ON EXH.READY</u>				
12	SESSIONS CASE	101536/2019	The State of Maharashtra - Antop Hill Police Station Vs Ajit Kamlesh Mandal	APP
<u>REPORT</u>				
13	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
14	CRI M A	101116/2020	Mubeen Baksh Rahim Saudaghar in BA 2089/2015 --- Applicant Vs The State of Maharashtra - Oshiwara Police Station --- Respondent	Amrish R. Salunke
<u>DISCHARGE APPLICATION</u>				
15	SESSIONS CASE	100456/2016	THE STATE OF NAVGHAR POLICE STATION. Vs DILIP GANPAT GOGAWALE AND ANOTHER 01	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SESSIONS CASE	100254/2018	The State of Dharavi Police Station Vs Tushar Pradeep Kamble and Others	
EVIDENCE PART HEARD				
2	SESSIONS CASE	100635/2014	The State Mulund P.S Vs Parvesh@ Rinku Hariprakash Dubey 2. Shivam Brijkishor Kushwah	
EVIDENCE				
3	SESSIONS CASE	100129/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. HAFIZ MOHD.HANIF QURESHI.	
4	SESSIONS CASE	100254/2016	THE STATE OF WADALA T. T. POLICE STATION. Vs SHANTILAL NENSI SHAH	
5	SESSIONS CASE	100667/2017	The State Trombay Police Station Vs Pravin Satish Sherkhane	
ORDER				
6	SESSIONS CASE	1000702/2019	State of Maharashtra - Dharavi Vs Ramesh Kempa Shetty	PP
APPEARANCE				
7	SESSIONS CASE	101380/2019	The State of Maharashtra - Antop Hill Police Station Vs Tabrej Sarfaraj Shaikh	APP
8	SESSIONS CASE	101773/2019	The State of Maharashtra - Dadar Rly. Police Station Vs Raju Kanti Raipuram @ Raikurmi	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)
COURT 41 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100454/2020	The State of Maharashtra - Nirmal Nagar Police Station Vs Sonu Meer Hasan Qureshi @ Sonu Alvi @ Sonu Pavi	PP
<u>PROCLAMATION</u>				
10	SESSIONS CASE	100638/2014	The State Oshiwara P. S. Vs Mandhatta Ganpatisingh Rathod	
<u>REPORT</u>				
11	SESSIONS CASE	100662/2005	State of Maharashtra Vs Sujit Raghunath Shetty and 4 ors	
